

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:556
ANSWERED ON:03.08.2011
ISSUANCE OF TICKETS ON CREDIT
Rajaram Shri Wakchaure Bhausahb

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of total amount of Indian Airlines and its subsidiary Airlines due from the various State Governments against tickets issued on credit basis and through the agents as well, as on 31st March, 2010, State-wise;
- (b) whether Indian Airlines and its subsidiary airlines have stopped issuing tickets to State Governments on credit basis;
- (c) if so, the details thereof; and
- (d) the steps taken by the erstwhile Indian Airlines to realise the outstanding amount from the respective State Governments?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): The State-wise outstanding to the erstwhile Indian Airlines is as under:

S.No. State Amount in Rs.

1. Uttar Pradesh	242044.00
2. Bihar	66368.00
3. A&N Island	5632.00
4. Assam	4526.00
5. Imphal	2857.00
6. Jharkhand	14660.00
7. Orissa	9904.00
8. Sikkim	24171.00
9. Tripura	17226.00
10. West Bengal	90285.00
11. Maharashtra	2044349.00
12. Goa	163610.00
13. Tamil Nadu	9924300.00
14. Karnatka	75794.00
15. Kerala	96502.00
16. Andhra Pradesh	866527.00

Total Rs. 13648755.00

(b): No, Madam,

(c): Does not arise.

(d): Air India regularly follows up the outstanding payment with the respective State Governments.